

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EXCEL GLASSES LTD Date of Commencement of Liquidation: 21-10-2019; List of Stakeholders as on Date: 10-12-2021; Name of IP: Mr. Ravindra Chaturvedi; Process Number: 1; Last 5 digit of registration number: 11359

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	20	606248125	20	61137433		545110692		NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		20	606248125	20	61137433	0	545110692		